

Central Administrative Tribunal, Lucknow Bench, Lucknow
O.A. No. 179/2006

B.M. Yadav

Applicant

Versus

Union of India and others

Respondents.

7.8.2009

Hon'ble Ms.Sadhna Srivastava, Member (J)

List revised.

No one is present on behalf of the applicant.

Sri R.C. Yadav for Sri A.K. Tewari for Respondent No. 4 and 5
Sri S.K.Tewari for Respondent No. 1 and 2

It appears that applicant has lost interest in pursuing the matter. Accordingly, the O.A. is dismissed for non prosecution


Member (J)

HLS/-

~~Copy & order
dated: 7-8-2009
Resigned
7-8-2009~~